INSPECTION OF BLOCK OFFICES OFDIRECTORATE OF NATIONAL SAMPLE SURVEY50. SHRI V. M. CHORDIA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the work of all the Block Offices of the Directorate of National Sample Survey is inspected by the Superintend-ent-in-charge, office and manual Inspectors, assistant directors, deputy directors, joint directors and chief director twice in a year;
- (b) whether it is necessary to have the same offices inspected ten times during a year; and
- (c) what i_s the amount spent on tours by these officers during the years 1960, 1961 and 1962?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b) Generally, the Superintendent incharge and the Assistant Director concerned inspect the work of the Block Offices twice a year. Inspection of these offices by the other officers, who are at the headquarters of the Directorate at New Delhi, is carried out according to requirements and usually, only once a year. These inspections are absolutely necessary and are carried out by the various officers from different angles.

(c) The following are the figures of amount spent on the travelling allowances of these officers: —

	No Ble Ye	ock	a	approximate amount of travel- ng llowance pent
				Rs.
i960			18	62,500
1961			21	47,500
1962		23		ss.ifcu

NON-FIXATION OF SALARY OF GOVERNMENT EMPLOYEES

- 51. SHRI SITARAM JAIPURIA: Will the Minister of DEFENCE be plea sed to state:
- (a) whether Government's attention has been drawn to a news item pub lished in the Hindustan Times of the 14th January, 1963 to the effect that the salary of several hundred Government employees who served itt World War II has not so far been fixed;
- (b) if so, what is the actual number of such employees;
- (c) what are the reasons for not-fixing their salaries; and
- (d) how the pension is being paid to the employees who have since retired?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) to (d) Yes, Sir. The Press report, however, is vague and does not mention the specific categories of persons or the offices in which they are employed or from which they have retired. Government are not aware of any category of Defence Government employees of whom a large number have not had their pay fixed for two decades. General Government orders already exist regarding the fixation of pay of Government employees of different categories. Individual cases of fixation or refixation of pay are considered on their merits when they are referred to Government.

SALNIK SAMACHAB

- 52. SHRI BANSI LAL: Will the Minister of DEFENCE be pleased to state:
- (a) what steps have so far been taken on the editorial side of the 'Sainik Samachar' to switch over to-Hindi from English;